

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 96 OF 2015

Dated: 17th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Kerala State Electricity Board Ltd. ...Appellant(s)
Vs.
Kerala State Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.T. George

Counsel for the Respondent(s) : -

ORDER

Learned counsel for the appellant seeks some time in this matter and we are informed that learned counsel for the respondent has no objection for adjourning the matter.

List the matter on **24.11.2016.**

**(I.J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**